

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

34.

**CP/128(MB)2023**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **27.03.2024**

NAME OF THE PARTIES:

Amit Seth

Vs.

Ace Ocean Resources Private Limited

SECTION: 241(1), 242(4), 244(1) OF THE COMPANIES ACT, 2013.

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**ORDER**

1. Ld. Counsel for the Petitioner present but appearance is not given in the appearance sheet/chat box. Adv. Kalash Barliwal i/b Menon & Mankava, Ld. Counsel for the Respondent No.2 present.
2. On request of Ld. Counsel for the Petitioner, list this matter on **16.05.2024**.

**Sd/-**

**ANU JAGMOHAN SINGH**  
Member (Technical)

**Sd/-**

**KISHORE VEMULAPALLI**  
Member (Judicial)